

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

**NOTICE**

Dated \_\_\_\_ April, 2018

No. HCM.II/58/2016-Estt/ \_\_\_\_\_ It is hereby notified that the following Advocates who have subscribed for a copy of the cause list for the year 2018-2019 may collect their copies from the Enquiry Counter which is in on the ground floor of the High Court of Meghalaya.

This is for favour of your kind information and necessary action.

1. Shri. R. Debnath
2. Shri. Shatrudhan Upadhaya
3. Shri. Biswadeep Bhattacharjee
4. Shri. Sentilong Chankija

By Order,

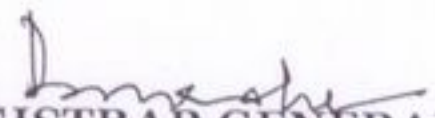
REGISTRAR GENERAL

Dated 5<sup>th</sup> April, 2018

Memo No. HCM II/58/2016-Estt/ 1495A

**Copy to:-**

1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Registrar, High Court of Meghalaya, Shillong.
3. The Joint Registrar - cum- OSD, High Court of Meghalaya, Shillong.
4. The Deputy Registrars, High Court of Meghalaya, Shillong.
5. The Assistant Registrars, High Court of Meghalaya, Shillong.
6. The Chief Librarian, High Court of Meghalaya, Shillong.
7. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
8. The Superintendent (Judl), High Court of Meghalaya, Shillong.
9. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.
10. The Public Relation Officer, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The Court Masters, High Court of Meghalaya, Shillong.
13. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
14. The President/Secretary of High Court Bar Association.
15. The President/Secretary of Shillong Bar Association.
16. All concerned.
17. Notice Board
18. Office file

  
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